

(b) if so, how are the agriculturists who have no direct link with the manufacturers of agricultural machinery and implements going to be benefited?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) and (b). The scheme of the Industrial Development Bank of India for rediscounting of usance bills arising out of sales of indigenous machinery on deferred payment basis was extended in February, 1966 to cover sales of indigenous agricultural implements. In August, 1967, the condition that the transaction covering a set of bills should be above a certain monetary limit of Rs. 15,000 in the case of agricultural implements, to be eligible for rediscounting, was dispensed with, thereby liberalising the scheme in favour of the agriculturists.

With a view to assisting farmers who are spread all over the country and are not in a position to take advantage of the above Scheme in the absence of any direct link with the manufacturers, the facilities under the Scheme have also been extended to sales of agricultural machinery and agricultural implements by the manufacturers to the selling agents/distributors/dealers of such machinery, as the case may be, upto the end of June, 1969. The selling agents/distributors/dealers are, in turn, expected to afford similar facilities to the farmers in respect of their sales to them and not to charge unduly high prices. The facilities have also been extended to sales of agricultural machinery and agricultural equipment by the manufacturers to farming enterprises which do not themselves do farming but provide mechanised services to small farmers.

WORLD BANK TO FINANCE PROJECTS IN DEVELOPING COUNTRIES

5877. SHRI R. BARUA : Will the Minister of FINANCE be pleased to state :

(a) whether the World Bank has agreed upon a Five Year Plan to finance projects in the developing nations; and

(b) if so, whether India would be a beneficiary under this scheme?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) No, Sir.

(b) Does not arise.

ASSETS AND LIABILITIES OF THE LATE NAWAB OF RAMPUR

5878. SHRI ZULFIQUAR ALI KHAN : Will the Minister of FINANCE be pleased to state the complete details of the assets and liabilities of the late Nawab of Rampur State (Uttar Pradesh) as on the 6th March, 1966?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): The details of assets and liabilities of the late Nawab of Rampur on the 6th March, 1966 as disclosed in the Estate Duty Return filed by the Accountable Person, is given in the statement laid on the Table of the House. [*Placed in Library. See No. LT-1907/68.*]

जमशेदपुर के लिये नगर निगम

5879. श्री लखन लाल कपूर : क्या स्वास्थ्य, परिवार नियोजन तथा नगरीय बिकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जमशेदपुर की जनसंख्या लगभग 6 लाख है ; और

(ख) यदि हां, तो उस महानगर में एक नगर निगम स्थापित करने के लिये सरकार का क्या कार्यवाही करने का विचार है ?

स्वास्थ्य, परिवार नियोजन तथा नगरीय बिकास मंत्रालय में उप मंत्री (श्री ब० सू० मूर्ति) : (क) और (ख). 1961 की जनगणना के अनुसार जमशेदपुर की आबादी 3.28 लाख थी। इस शहर की वर्तमान